

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Senior Civil Judges - Promotions, Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.**

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**ROC.NO.3473/2017-B.SPL.**

**NOTIFICATION NO.677-B.SPL.**

**DATED:29.04.2017.**

**The High Court is pleased to order the following Promotions, Transfers and Postings of Senior Civil Judges:-**

**I**

The Junior Civil Judges, mentioned in Column Number 2 who are promoted as Senior Civil Judges, are transferred and posted as Senior Civil Judges to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri D.Srinivasulu, Prl. Junior Civil Judge, Narsaraopet, Guntur District.	Addl. Senior Civil Judge, Madanapalle, Chittoor District, VICE Sri P.Bhaskar Rao, transferred.	I Addl. Junior Civil Judge, Narsaraopet.	Sri P.Bhaskar Rao, Addl. Senior Civil Judge, Madanapalle
2.	On relief, Sri P.Bhaskar Rao, Addl. Senior Civil Judge, Madanapalle, Chittoor District.	Prl. Senior Civil Judge, Madanapalle, Chittoor District, VICE Sri R.Sarath Babu, transferred.	--	Will regularly assume charge as Prl. Senior Civil Judge, Madanapalle, which post he is holding full additional charge.

3.	Sri R.Raghunath Reddy, Prl. Junior Civil Judge, Warangal.	V Addl. Judge, City Civil Court, Hyderabad, VICE Dr. Sunnam Srinivasa Reddy, transferred.	III Addl. Junior Civil Judge, Warangal.	Dr. Sunnam Srinivasa Reddy, V Addl. Judge, City Civil Court, Hyderabad
4.	On relief, Dr. Sunnam Srinivasa Reddy, V Addl. Judge, City Civil Court, Hyderabad	I Addl. Judge, City Civil Court, Hyderabad, VICE Smt. P.Mukthida, transferred.	--	Will regularly assume charge as I Addl. Judge, City Civil Court, Hyderabad.
5.	Sri G.Shanmukha Rao, Prl. Junior Civil Judge, Bhimavaram.	I Addl. Senior Civil Judge, Kakinada, East Godavari District, VICE Sri N.Nagaraju, transferred.	II Addl. Junior Civil Judge, Bhimavaram.	I Addl. Senior Civil Judge, Kakinada, East Godavari District.
6.	On relief, Sri N.Nagaraju, I Addl. Senior Civil Judge, Kakinada, East Godavari District.	Prl. Senior Civil Judge, Kakinada, East Godavari District, VICE Sri S.Ramesh, transferred.	--	Will regularly assume charge as Prl. Senior Civil Judge, Kakinada.
7.	Smt. K.Nagamani, I Addl. Junior Civil Judge, Srikakulam.	Senior Civil Judge, Rajam, Srikakulam District, VICE M.P.Sannidhi Rao, transferred.	Sri P.Rajendra Prasad, Addl. Senior Civil Judge, Srikakulam.	Sri M.P. Sannidhi Rao.
8.	Smt. S.Sujatha, Junior Civil Judge, Piduguralla, Guntur District.	Senior Civil Judge, Addanki, Prakasam District (post kept vacant)	II Addl. Junior Civil Judge, Gurzala.	Senior Civil Judge, Darsi.
9.	SMT. M.Shyam Sri, Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	Senior Civil Judge, Sangareddy, Medak District (post kept vacant)	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	Secretary, District Legal Services Authority, Sangareddy
10.	Smt. K.Aruna Kumari, Prl. Junior Civil Judge, Gudiwada, Krishna District	III Addl. Senior Civil Judge, Kakinada, East Godavari District, VICE Smt. G.Archana, transferred.	Addl. Junior Civil Judge, Gudiwada,	Sri N.Nagaraju, Prl./I Addl. Senior Civil Judge, Kakinada.

11.	Sri N.Srinivasa Rao, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District.	Senior Civil Judge, Tadepalligudem, West Godawari District, VIDE Sri P.David, transferred.	I Addl. Junior Civil Judge, Tadepalligudem	Sri P.David, Senior Civil Judge, Tadepalligudem
12.	Smt. N.Padmavathi, Prl. Junior Civil Judge, Sriakakulam.	II Addl. Senior Civil Judge, Visakhapatnam. (Post kept vacant)	Sri P.Rajendra Prasad, Addl. Senior Civil Judge, Sriakakulam	Prl. Senior Civil Judge, Visakhapatnam
13.	Sri T.Rama Chandrudu, Prl. Junior Civil Judge, Ananthapuram.	Addl. Senior Civil Judge, Tirupati, Chittoor District. (post kept vacant)	Addl. Senior Civil Judge, Ananthapuram.	Senior Civil Judge, Puttur.
14.	Smt. D.Madhavi Krishna, Pr. Junior Civil Judge, Karimnagar.	Senior Civil Judge, Jagtial, Karimnagar District. (post kept vacant)	I Addl. Junior Civil Judge (Juvenile Court), Karimnagar.	Senior Civil Judge, Sircilla.
15.	Smt. G.Chandra Mouleswari, Prl. Junior Civil Judge, Machilipatnam, Krishna District.	Senior Civil Judge, Nuzvid, Krishna District. (post kept vacant)	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.	Prl. Senior Civil Judge, Gudiwada/ I Addl. Senior Civil Judge, Vijayawada.
16.	Smt. K.Neelima, Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	VI Addl. Senior Civil Judge, Visakhapatnam (post kept vacant)	III Addl. Junior Civil Judge (Juvenile Court), Rajamahendra- varam.	II Addl. Senior Civil Judge, Visakhapatnam
17.	Sri Yeedu Srinivasa Rao, Special Judicial Magistrate of First Class, Excise Court, Sriakakulam	Senior Civil Judge, Avanigadda, Krishna District (post kept vacant)	Sri P.Rajendra Prasad, Addl. Senior Civil Judge, Sriakakulam	Prl. Senior Civil Judge, Machilipatnam.
18.	Smt. T.Haritha, Prl. Junior Civil Judge, Sullurpet, SPSR Nellore District.	I Addl. Senior Civil Judge, Nellore, VICE G.Bhupal Reddy, transferred.	Addl. Junior Civil Judge, Sullurpet.	Prl. Senior Civil Judge, Nellore.

19.	Sri P.Bala Venkata Koteswara Rao, I Addl. Junior Civil Judge, Eluru, West Godavari District.	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District. (post kept vacant)	Prl. Junior Civil Judge, Eluru.	III Addl. Chief Metropolitan Magistrate, Vijayawada.
20.	Sri B.Sadhu Babu, Junior Civil Judge, Gajuwaka, Visakhapatnam District.	Senior Civil Judge, Parvathipuram, Vizianagaram District, VICE Sri N.Suneel Kumar, transferred.	I Addl. Junior Civil Judge, Visakhapatnam.	Senior Civil Judge, Bobbili
21.	Smt. K.Maruthi Devi, VI Assistant Judge, City Civil Court, Hyderabad	Senior Civil Judge, Sathupalli, Khammam District. (Post kept vacant)	XX Assistant Jud.ge, City Civil Court, Hyderabad	Senior Civil Judge, Khammam
22.	Sri G.Deena Babu, I Addl. Junior Civil Judge, Bhimavaram, West Godavari District	Addl. Senior Civil Judge, Narsaraopet, Guntur District, VICE Smt. A.Lakshmi, transferred.	II Addl. Junior Civil Judge, Bhimavaram.	Smt. A.Lakshmi.
23.	On relief, Smt. A.Lakshmi, Addl. Senior Civil Judge, Narsaraopet, Guntur District	Prl. Senior Civil Judge, Narsaraopet, Guntur District (post kept vacant)	--	Shall regularly assume charge as Prl. Senior Civil Judge, Narsaraopet.
24.	Sri D.Seshayya, Prl. Junior Civil Judge, Tanuku, West Godavari District.	I Addl. Chief Metropolitan Magistrate, Visakhapatnam, VICE Sri K.V.L.Harinath, transferred.	Addl. Junior Civil Judge, Palakole.	Sri K.V.L. Harinath.
25.	On relief, Sri K.V.L.Harinath, I Addl. Chief Metropolitan Magistrate, Visakhapatnam	Chief Metropolitan Magistrate, Visakhapatnam (Post kept vacant)	--	Will regularly assume charge as Chief Metropolitan Magistrate, Visakhapatnam which post he is holding FAC

26.	Sri G.Ravinder, V Assistant Judge, City Civil Court, Hyderabad.	VII Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	XIX Assistant Judge, City Civil Court, Hyderabad	XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
27.	Smt. P.Annie Rose Christian, Junior Civil Judge, Kothavalasa, Vizianagaram District	Secretary, District Legal Services Authority, Warangal, VICE Sri V.Satyanarayana, transferred.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	Sri V.Satya- narayana, Secretary, District Legal Services Authority, Warangal
28.	Smt. S.Saritha, I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.	Senior Civil Judge, Siddipet, Medak District (post kept vacant)	II Addl. Junior Civil Judge, Nizamabad.	Secretary, District Legal Services Authority, Medak at Sangareddy.
29.	Sri S.Ravi Kumar, Junior Civil Judge, Razole, East Godavari District	Senior Civil Judge, Sattennapalli, Guntur District, (post kept vacant)	Junior Civil Judge, Mummidivaram.	Senior Civil Judge, Gurazala.
30.	Smt. G.Rajeswari, V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijayawada, Krishna District, VICE Kum. D.Lakshmi, transferred.	III Addl. Junior Civil Judge, Rajamahendra- varam.	Kum. D.Lakshmi.
31.	Smt. D.Satyavathi, Prl. Junior Civil Judge, Nidadavolu, West Godavari District.	Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District, VICE Smt. P.Sri Satya Devi, transferred.	Addl. Junior Civil Judge, Nidadavolu.	Smt. P.Sri Sastya Devi,

32.	Smt. P.Sri Sastya Devi, Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District, VICE Sri A.Moses, transferred.	--	Will regularly assume charge as Prl. Senior Civil Judge, Gajuwaka.
33.	Smt. M.Shubha Vani, Prl. Junior Civil Judge, Markapur, Prakasasm District.	Addl. Senior Civil Judge, Kadapa (post kept vacant)	Addl. Junior Civil Judge, Markapur.	Secretary, District Legal Services Authority, Kadapa.
34.	Sri M. Srinivasulu Naik, Junior Civil Judge, Jammalamadugu, Kadapa District	Senior Civil Judge, Markapur, Prakasam District, VICE K.Sitha Rama Krishna Rao, transferred.	II Addl. Junior Civil Judge, Proddatur.	Senior Civil Judge, Darsi,
35.	Sri P.Pradeep Naik, Prl. Junior Civil Judge, Godavarikhani, Karimnagar District.	Senior Civil Judge, Huzurabad, Karimnagar District (post kept vacant)	I Addl. Junior Civil Judge, Godavarikhani	Prl. Senior Civil Judge, Karimnagar.
36.	Ms. B.Krishnaveni, Prl. Junior Civil Judge, Gurazala, Guntur District.	Prl. Senior Civil Judge, Machilipatnam, Krishna District, VICE Sri V.S.Srinivasa Sarma, transferred.	I Addl. Junior Civil Judge, Gurazala.	Secretary, District Legal Services Authority, Machilipatnam.
37.	Smt. M.Vani, Junior Civil Judge, Atmakur, Mahabubnagar District.	Senior Civil Judge, Medak. (post kept vacant)	Prl. Junior Civil Judge, Gadwal.	Secretary, District Legal Services Authority, Medak at Sangareddy.
38.	Smt. N.Srividya, I Addl. Junior Civil Judge, Tanuku, West Godavari District.	Secretary, District Legal Services Authority, Mahabubnagar, VICE Sri P.V.S.Surya Narayana Murthy, transferred.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	Addl. Junior Civil Judge, Palakole.	Sri P.V.S.Surya Narayana Murthy,

39.	Sri K.P.Balaji, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District	VII Addl. Senior Civil Judge, Vijayawada, VICE Smt. M.Madhuri, transferred.	III Addl. Junior Civil Judge, Rajamahendra- varam.	II Addl. Senior Civil Judge, Vijayawada.
40.	Sri D.Balakrishnaiah, Prl. Junior Civil Judge, Kovur, Nellore District.	VI Addl. Senior Civil Judge, Vijayawada, Krishna District, VICE Smt. S.V.P.Surya Chandra Kala, transferred.	Addl. Junior Civil Judge, Kovur,	II Addl. Senior Civil Judge, Vijayawada.
41.	Smt. A.Neeraja, III Addl. Junior Civil Judge, Medchal, Rangareddy District	Senior Civil Judge, Zaheerabad, Medak District (post kept vacant)	Prl. Junior Civil Judge, Medchal.	Secretary, District Legal Services Authority, Medak at Sangareddy.
42.	Miss K.Jayanthi, Prl. Junior Civil Judge, Mahabubabad, Warangal District.	Senior Civil Judge, Huzurnagar, Nalgonda District (post kept vacant)	Addl. Junior Civil Judge, Mahabubabad.	Senior Civil Judge, Miryalduga.
43.	Sri K.Ratna Kumar, Prl. Junior Civil Judge, Amalapuram, East Godavari District.	Senior Civil Judge, Peddapuram, East Godavari District VICE Sri S.Srinivasa Rao, transferred.	Addl. Junior Civil Judge, Amalapuram.	Senior Civil Judge, Pithapuram.
44.	Smt. N.Saraswathi, Junior Civil Judge, Narasannapet, Srikakulam District.	Addl. Senior Civil Judge, Machilipatnam, Krishna District (post kept vacant)	Junior Civil Judge, Pathapatnam.	Secretary, District Legal Services Authority, Machilipatnam.
45.	Sri Vinod Kumar, I Addl. Junior Civil Judge, Machilipatnam, Krishna District.	Secretary, District Legal Services Authority, Khammam, VICE Sri C.V.S.Sai Bhupathi, transferred.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.	Sri C.V.S.Sai Bhupathi,

46.	Sri K.Nagaraja Rao, IV Addl. Rent Controller, City Small Causes Court, Hyderabad	XV Addl. Chief Metropolitan Magistrate (Video Piracy Cases), Hyderabad (post kept vacant)	Addl. Judge, City Small Causes Court, Hyderabad.	XVI Addl. Chief Metropolitan Magistrate, Hyderabad.
47.	Sri D.Venkatesh, Prl. Junior Civil Judge, Medak.	III Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Junior Civil Judge-cum- Special Judicial Magistrate of First Class, Medak	IV Addl. Chief Metropolitan Magistrate, Hyderabad.
48.	Syed Kaleemulla, Junior Civil Judge, Tadipatri, Anantapur District	VII Addl. Senior Civil Judge, Visakhapatnam (post kept vacant)	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram	I Addl. Senior Civil Judge, Visakhapatnam
49.	Miss B.Sridevi, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.	II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, VICE Sri V.Bala Bhaskar Rao, transferred.	I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District	Sri V.Bala Bhaskar Rao.
50.	On relief, Sri V.Bala Bhaskar Rao, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District	--	Will regularly assume charge as Prl. Senior Civil Judge, L.B.Nagar, which post he is holding FAC.
51.	Smt. Velupula Bhavani, I Metropolitan Magistrate for Trail of cases under M.V.Act, Mobile Court, Vijayawada, Krishna District.	Senior Civil Judge, Mangalagiri, Guntur District (post kept vacant)	VI Addl. Junior Civil Judge, Vijayawada.	Prl. Senior Civil Judge, Guntur.
52.	Sri V.Subba Reddy, Special Judicial Magistrate of First Class for Railways, Guntakal, Anantapur District.	IV Addl. Chief Metropolitan Magistrate, Visakhapatnam, VICE Sri Ch.Raja Gopala Rao, transferred.	Junior Civil Judge, Gunthakal.	II Addl. Chief Metropolitan Magistrate, Visakhapatnam.



53.	Smt. Harisha, Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.	VI Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Prl. Junior Civil Judge, Sangareddy.	XII Addl. Chief Metropolitan Magistrate, Hyderabad.
54.	Sri Y.Nagaraja, Junior Civil Judge, Kalyandurg, Anantapur District	Senior Civil Judge, Amalapuram, East Godavari Dpistrict.	Junior Civil Judge, Rayadurg.	Senior Civil Judge, Kothapeta.
55.	Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.	Senior Civil Judge, Nandigama, Krishna District, VICE Sri Shaik Madar, transferred.	III Addl. Junior Civil Judge, Ongole.	Prl. Senior Civil Judge, Vijayawada.
56.	Smt M.Padmaja, Prl. Junior Civil Judge, Miryalguda, Nalgonda District	I Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Addl. Junior Civil Judge, Miryalguda,	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
57.	Smt. Bommathula Shobha Kumari, Prl. Junior Civil Judge, Guntur.	Addl. Senior Civil Judge, Tenali, Guntur District, VICE Smt. K.Radha Ratnam, transferred.	I Addl. Junior Civil Judge, Guntur.	Smt. K.Radha Ratnam.
58.	On relief, Smt. K.Radha Ratnam, Addl. Senior Civil Judge, Tenali, Guntur District	Prl. Senior Civil Judge, Tenali, Guntur District	--	Will regularly assume charge as Prl. Senior Civil Judge, Tenali, which post she is holding FAC.
59.	Sri Ch.Vivek Anand Srinivas, Junior Civil Judge, Palakonda, Srikakulam District.	Addl. Senior Civil Judge, Srikakulam, VICE Sri P.Rajendra Prasad, transferred.	Junior Civil Judge, Rajam.	Sri P.Rajendra Prasad.
60.	Sri P.Rajendra Prasad, Addl. Senior Civil Judge,, Srikakulam	Prl. Senior Civil Judge, Srikakulam (post kept vacant)	--	Will regularly assume charge as Prl. Senior Civil Judge, Srikakulam which post he is holding FAC.

61.	Sri N.Santhosh Kumar, Prl. Junior Civil Judge, Gajwel, Medak District.	Senior Civil Judge, Nirmal, Adilabad District.	Prl. Junior Civil Judge, Siddipet.	Senior Civil Judge, Macherial.
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## II

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. T.Jaya Lakshmi, II Addl. Judge, City Civil Court, Hyderabad	Senior Civil Judge, Narayanpet, Mahabubnagar District (post kept vacant)	Dr. Sunnam Srinivasa Reddy.	Senior Civil Judge, Gadwal.
2.	Sri M.Yesuratnam, XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief M.M., Hyderabad	Senior Civil Judge, Wanaparthi, Mahabubnagar District. (post kept vacant)	Secretary, District Legal Services Authority, Hyderabad.	Senior Civil Judge, Gadwal.
3.	Sri Sura Srinivasa Reddy. XVII Addl. Judge, City Civil Court, Hyderabad	Senior Civil Judge, Nagarkurnool, Mahabubnagar District (post kept vacant)	Dr. Sunnam Srinivas Reddy.	Senior Civil Judge, Gadwal.
4.	Sri Lal Singh Srinivas Naik IV Addl. Judge, City Civil Court, Hyderabad	Senior Civil Judge, Mahabubabad, Warangal District VICE Sri D.Rajesh Babu, transferred.	Dr. Sunnam Srinivasa Reddy.	I Addl. Senior Civil Judge, Warangal
5.	On relief, Ms. P.Mukthida I Addl. Judge, City Civil Court, Hyderabad	V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad	XII Addl. Chief Metropolitan Magistrate, Hyderabad.

6.	Smt. G.Bhavani Chandra Secretary, District Legal Services Authority, Karimnagar	IV Addl. Judge, City Civil Court, Hyderabad, VICE Sri Lal Singh Srinivasa Naik, transferred.	Prl. Senior Civil Judge, Karimnagar.	Dr. Sunnam Srinivasa Reddy.
7.	Sri B.Sathaiah, I Addl. Senior Civil Judge, Kothagudem, Khammam District	Senior Civil Judge, Kamareddy, Nizamabad District, VICE Sri A.Jaya Raj, transferred.	Prl. Senior Civil Judge, Kothagudem,	Sri A.Jaya Raj
8.	Sri S.Narayana, Senior Civil Judge, Gadwal, Mahabubnagar District	II Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Secretary, District Legal Services Authority, Mahabubnagar	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	On relief, Smt M.Kanaka Durga Secretary, District Legal Services Authority, Medak at Sangareddy	Prl. Senior Civil Judge, Asifabad, Adilabad District (post kept vacant)	--	Senior Civil Judge, Mancherial.
10.	On relief, Sri A.Jaya Raj Senior Civil Judge, Kamareddy, Nizamabad District	Senior Civil Judge, Manthani, Karimnagar District (post kept vacant)	--	Addl. Senior Civil Judge, Karimnagar
11.	Sri D.Rajesh Babu, Senior Civil Judge, Mahabubabad, Warangal District	II Addl. Judge, City Civil Court, Hyderabad, VICE Smt. T.Jaya Lakshmi, transferred.	I Addl. Senior Civil Judge, Warangal	Dr. Sunnam Srinivasa Reddy.
12.	Smt. G.Prathibha Devi, Senior Civil Judge working on Other Duty as Deputy Director, Andhra Pradesh Judicial Academy, Secunderabad.	Senior Civil Judge, Shadnagar, Mahabubnagar District (post kept vacant)	Get herself relieved from her present post	Secretary, District Legal Services Authority, Mahabubnagar

13.	Sri V.Srinivasa Siva Ram, Senior Civil Judge working on Other Duty as Administrative Office, A.P. State Legal Services Authority, Hyderabad.	Senior Civil Judge, Bodhan, Nizamabad District (post kept vacant)	Get himself relived from his present post	Secretary, District Legal Services Authority, Nizamabad
14.	Smt C.R.Sumalatha, Senior Civil Judge, Penukonda, Ananthapuram District	Senior Civil Judge, Kadiri, Ananthapuram District, VICE Shaik Mohammed Fazulullah	Senior Civil Judge, Hindupur.	Senior Civil Judge, Hindupur.
15.	Sri Shaik Mohd Fazullullah Senior Civil Judge, Kadiri, Ananthapuram District.	Senior Civil Judge, Parchur, Prakasam District (post kept vacant)	Senior Civil Judge, Hindupur.	Senior Civil Judge, Chirala.
16.	Sri P.Vasu Senior Civil Judge, Palamaner, Chittoor District.	Senior Civil Judge, Allagadda, Kurnool District, VICE Sri C.N.Murthy, transferred.	Senior Civil Judge, Punganur.	Sri C.N.Murthy
17.	Sri R.Sarath Babu Prl. Senior Civil Judge Madanapalle, Chittoor District.	Addl. Senior Civil Judge, Ongole, Prakasam District. (post kept vacant)	Addl. Senior Civil Judge, Madanapalle,	Secretary, District Legal Services Authority, Ongole.
18.	Sri L.Venkateswara Rao, Secretary District Legal Services Authority, Rajamahendravaram, East Godavari District	Senior Civil Judge, Tanuku, West Godavari District. (post kept vacant)	Prl. Senior Civil Judge, Rajamahendravaram.	Senior Civil Judge, Bhimavaram.
19.	Sri S.Ramesh, Prl. Senior Civil Judge, Kakinada, East Godavari District.	Prl. Senior Civil Judge, Ongole, Prakasam District (post kept vacant)	I Addl. Senior Civil Judge, Kakinada.	Secretary, District Legal Services Authority, Ongole.

20.	Smt. G.Archana, III Additional Senior Civil Judge. Kakinada. East Godavari District	Senior Civil Judge, Srikalahasthi, Chittoor District. (post kept vacant)	Sri N.Nagaraju, Prl./I Addl. Senior Civil Judge, Kakinada	Senior Civil Judge, Puttur.
21.	Sri K.Rambabu, Senior Civil Judge, Amalapuram, East Godavari District	Senior Civil Judge, Vizianagaram, VICE Sri V.Naresh, transferred.	Senior Civil Judge, Kothapet	Secretary, District Legal Services Authority, Vizianagaram.
22.	Sri S.Srinivasa Rao, Senior Civil Judge , Peddapuram, East Godavari District	Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District, VICE Sri Boya Srinivasa Rao, transferred.	Senior Civil Judge, Pithapuram.	Sri Boya Srinivasa Rao.
23.	Sri Ch.Madava Rao, Prl. Senior Civil Judge, Narasaraopet, Guntur District	Prl. Senior Civil Judge, Gudiwada, Krishna District, VICE Sri K.Prabhakar Rao, transferred.	Addl. Senior Civil Judge, Narasaraopet.	I Addl. Senior Civil Judge, Vijayawada.
24.	Smt G.Anandi II Addl. Senior Civil Judge (FTC), Guntur	III Addl. Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)	IV Addl. Senior Civil Judge, Guntur.	VI Addl. Senior Civil Judge, Vijayawada.
25.	Sri V.S.S.Srinivasa Sarma, Prl. Senior Civil Judge, Machilipatnam, Krishna District	Senior Civil Judge, Kovvur, West Godavari District (post kept vacant)	Secretary, District Legal Services Authority, Machilipatnam.	Senior Civil Judge, Tadepalligudem
26.	Smt. S.V.P.Surya Chandra Kala, VI Addl. Senior Civil Judge, Vijayawada, Krishna District	Secretary, District Legal Services Authority, Nizamabad, VICE M.V.Harinath, transferred.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	II Addl. Senior Civil Judge, Vijayawada.	Sri M.V. Harinath

27.	Smt M.Madhuri, VII Addl. Senior Civil Judge, Vijayawada, Krishna District	Secretary, District Legal Services Authority, Karimnagar, VICE Smt. G.Bhavani Chandra.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	II Addl. Senior Civil Judge, Vijayawada.	Prl. Senior Civil Judge, Karimnagar.
28.	On relief, Kum. D.Lakshmi, II Addl. Chief Metropolitan Magistrate (Juvenile Court) Vijayawada, Krishna District	I Addl. Senior Civil Judge, Guntur. (post kept vacant)	--	IV Addl. Senior Civil Judge, Guntur.
29.	On relief, Sri C.N. Murthy, Senior Civil Judge, Allagadda, Kurnool District.	Prl. Senior Civil Judge, Kadapa, (post kept vacant)	--	Secretary, District Legal Services Authority, Kadapa.
30.	Sri G.Bhupal Reddy I Addl. Senior Civil Judge, Nellore	Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Prl. Senior Civil Judge, Nellore.	IV Addl. Chief Metropolitan Magistrate, Vijayawada.
31.	Sri D.Yedukondalu, Senior Civil Judge, Gudur, Nellore District	Prl. Senior Civil Judge, Tirupati, Chittoor District (post kept vacant)	Prl. Senior Civil Judge, Nellore.	Senior Civil Judge, Puttur.
32.	Sri K.Sitharama Krishna Rao, Senior Civil Judge, Markapur, Prakasam District	Senior Civil Judge, Gudur, Nellore District, VICE Sri D.Yedukondalu, transferred.	Senior Civil Judge, Darsi,	Prl. Senior Civil Judge, Nellore.
33.	On relief, Sri M.P.Sanidhi Rao, Senior Civil Judge, Rajam, Srikakulam District	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District (post kept vacant)	--	Addl. Senior Civil Judge, Anakapalle.

34.	On relief, Sri I.Karna Kumar, Senior Civil Judge, Sompeta, Srikakulam District	Senior Civil Judge, Razole, East Godavari District, VICE Sri A.Karna Kumar, transferred.	--	Senior Civil Judge, Amalapuram.
35.	Sri A.Moses, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District	Senior Civil Judge, Nandikotkur, Kurnool District, VICE Smt. M.Bhavani, transferred.	Addl. Senior Civil Judge, Gajuwaka.	Prl. Senior Civil Judge, Kurnool.
36.	On relief, Sri Boya Srinivasulu, Addl. Senior Civil Judge, Anakapalle	Senior Civil Judge, Palamaner, Chittoor District, VICE Sri P.Vasu, transferred.	--	Senior Civil Judge, Punganur.
37.	Sri Ch.Rajagopal Rao, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam	Prl. Senior Civil Judge, Rajahmundry, East Godavari District, VICE Sri M.Rama Krishnam Raju, transferred.	II Addl. Chief Metropolitan Magistrate, Visakhapatnam.	Sri M.Rama Krishnam Raju.
38.	On Relief, Sri M.Rama Krishnam Raju, Prl. Senior Civil Judge, Rajamahendravaram, East Godavari District.	Addl. Senior Civil Judge, Rajamahendravaram, East Godavari District (post kept vacant)	--	Secretary, District Legal Services Authority, Rajamahendra -varam.
39.	Sri V.Naresh, Senior Civil Judge, Vizianagaram.	Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram, VICE Sri L.Venkateswar Rao, transferred.	Secretary, District Legal Services Authòrity, Vizianagaram.	Prl. Senior Civil Judge, Rajamahendra- varam.
40.	Sri M.Suneel Kumar, Senior Civil Judge, Parvathipuram, Vizianagaram District	Senior Civil Judge, Sompeta, Srikakulam District, Sri I.Karna Kumar, transferred.	Senior Civil Judge, Bobbili.	Sri I Karna Kumar, Senior Civil Judge, Sompeta.

41.	On relief, Sri P.David, Senior Civil Judge, Tadepalligudem, West Godavari District	Senior Civil Judge, Penukonda, Ananthapuram District, VICE Smt. C.R.Sumala, transferred.	--	Senior Civil Judge, Hindupur.
42.	Sri A.Karna Kumar, Senior Civil Judge, Razole, East Godavari District.	Secretary, District Legal Services Authority, Hyderabad. VICE Sri T.Narsi Reddy, transferred.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	Senior Civil Judge, Amalapuram.	Sri T.Narsi Reddy, Secretary, District Legal Services Authority, Hyderabad.
43.	Sri Shaik Madar, Senior Civil Judge, Nandigama, Krishna District	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District, VICE Sri Bakaraju Srinivasa Rao, transferred.  The officer who is working in the State of Andhra Pradesh, is directed to depute to work in the State of Telangana	Prl. Senior Civil Judge, Vijayawada.	Prl./II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
44.	Sri K.Prabhakara Rao, Prl. Senior Civil Judge, Gudiwada, Krishna District.	Secretary, District Legal Services Authority, Nalgonda.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	I Addl. Senior Civil Judge, Vijayawada.	Senior Civil Judge, Nalgonda.



45.	Smt. M.Bhavani, Senior Civil Judge, Nandikotkur, Kurnool District	Secretary, District Legal Services Authority, Medak at Sangareddy.  The officer who is working in the State of Andhra Pradesh is deputed to work in the State of Telangana in the above post.	Prl. Senior Civil Judge, Kurnool.	Smt. M.Kanaka Durga.
46.	Sri J.Jeevan Kumar, Secretary, District Legal Services Authority, Adilabad.	Senior Civil Judge, Adilabad (post kept vacant)	--	Will regularly assume charge as Senior Civil Judge, Adilabad, which post he is holding FAC.
47.	On relief, Sri Y.Satyendra, Senior Civil Judge,, Miryalguda, Nalgonda District	III Addl. Judge, City Civil Court, Secunderabad.	--	XIX Addl. Jude, City Civil Court, Secunderabad
48.	On relief Sri T.Narsi Reddy, Secretary, District Legal Services Authority, Hyderabad.	XIV Addl. Judge, City Civil Court, Hyderabad-cum- XVIII Addl. Chief M.M., Hyderabad, VICE Sri M.Yesuratnam, transferred.	--	Sri M.Yesuratnam
49.	Sri Bakaraju Srinivasa Rao, Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad, VICE Sri Y.Govinda Reddy, transferred.	Prl./II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Sri Y.Govinda Reddy
50.	On relief, Sri Y.Govinda Reddy, XVII Addl. Chief Metropolitan Magistrate, Hyderabad.	Chief Metropolitan Magistrate, Hyderabad. (post kept vacant)	--	IX Addl. Chief Metropolitan Magistrate, Hyderabad.

51.	On relief, Sri C.V.S.Sai Bhupathai, Secretary, District Legal Services Authority, Khammam.	Addl. Senior Civil Judge, Kothagudem, Khammam District, VICE Sri B.Sathaiah, transferred.	--	Prl. Senior Civil Judge, Kothagudem.
52.	On Relief, Sri P.V.S.Surya Narayana Murthy, Secretary, District Legal Services Authority, Mahabubnagar	Senior Civil Judge, Gadwal, Mahabubnagar District, VICE Sri S.Narayana.	--	Will regularly assume charge as Senior Civil Judge, Gadwal.
53.	On relief, Sri M.V.Harinath, Secretary, District Legal Services Authority, Nizamabad	Prl. Senior Civil Judge, Nizamabad (post kept vacant)	--	On relief by his successor shall regularly assume charge as Prl. Senior Civil Judge, Nizamabad, which post he is holding FAC.
54.	Smt. I.Sailaja Devi, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Miryalguda, Nalgonda District VICE Sri Y.Satyendra, transferred.	Senior Civil Judge, Nalgonda	Sri Y.Satyendra, Senior Civil Judge, Miryalguda.
55.	On relief, Sri V.Satyanarayana, Secretary, District Legal Services Authority, Warangal.	II Addl. Senior Civil Judge, Warangal (post kept vacant)	--	Prl. Senior Civil Judge, Warangal

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:
1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  2. The above officers shall get themselves relieved from their present posts on or before 03.05.2017 and join in their new posts on or before 10.05.2017 without fail.

3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 29/4

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

14. **THE I ADDL. DISTRICT JUDGES:**

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad.

16. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

17. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.